

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 10.05.2018.

PRESENT: 1. Hon'ble member (J) Shri Rajeswara Rao Vittanala,

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP258/ 16, TP 108/17	For consideration	433 of CA 1956	Encarta Pharma Pvt .Ltd	Deepak/ Rajesh S.	Vikram Hospitals Psvt.Ltd	Madhusudhan T.

SL. NAME (IN CAPITAL) & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

DEEPAK.

9845109196 .

PETITIONER

**ORDER**

Shri Deepak . Counsel for the petitioner is present. None for the respondents. Post the case on 07.06.2018



Member(J)